1525 Written Answers [RAJYA SABHA]

THK MINISTER OF COMMERCE (SHRI N. KANUNGO) : (a) and (b). Compared to the average of exports during January— September of the four years ending 1956, exports during the corresponding period of 1957 were slightly higher.

MIGRATION CERTIFICATES ISSUED TO HINDUS AND SCHEDULED CASTES

*293. SHRI V. K. DHAGE: Will the PRIME MINISTER be pleased to state:

(a) the number of Hindus and Sche duled Castes residing in Lahore and Sialkot who were issued migration certificates by the Indian Deputy High Commissioner in Pakistan during the months of September, October and November, 1957; and

(b) how many of them have so far migrated to India?

THE DEPUTY MINISTER OF EX TERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Migration cer tificates were issued to 29 persons (All Harijans).

(b) Those who were in possession only of Migration Certificates issued by the Deputy High Commissioner were not permitted by the Pakistan Authorities to cross the border. Those who, in addition, were in possession of Tax Exemption Certificates and Police Verification reports were, however, permitted to migrate. During September, 'October and November a total of 388 such persons migrated to India of whom 352 were Harijans :—

September.. 145 (137 Harijans)October.. 228 (200 Harijans)November.. 15 (All Harijans)

INDIAN FOREIGN SERVICE 'B' SENIORITY Rules

•295. SHRI KAILASH BIHARI LALL: Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that a number of persons belonging to the Cen-

to Questions 1525

tral Secretariat Service have been deprived of their actual seniority on the basis of the seniority formula contained in the Initial Constitution of the Indian Foreign Service 'B'; and

(b) if so, whether Government propose to adopt the "total length of service in the grade" basis in determining the seniority of such persons belonging to Central Secretariat Service, Central Secretariat Stenographers Service and Central Secretariat Clerical Service as in the case of other non-service persons?

THE DEPUTY MINISTER OF EX (SHRIMATI TERNAL AFFAIRS LAKSHMI MENON): (a) and (b). In fixing seniority in Grades I, II and III of the Indian Foreign Service, Branch 'B', the basis followed has been total length of continuous service in the Grade concerned or its equiva lent. Such period of service or deemed service does not, however, include the period, if any, during which service rendered after the was a grading by the U.P.S.C. in the course of which grading the candi date was not declared fit to hold such a post. There is a very small number of cases in which officers, who had not been declared fit for equivalent grades of the C.S.S., had, in the exigencies of public service or because of peculiar circumstances, continued to hold posts in those Grades even after the U.P.S.C. grading. Period of such service has not been included in the computation of total service.

RESIDENTIAL ACCOMMODATION FOR GOV-ERNMENT EMPLOYEES

*297. SHRI DEOKINANDAN NARA-YAN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state the number of Central Government employees in Delhi who have not so far been provided with any residential accommodation?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA)- 47,730 out oft